## Declaration of Assets and Liabilities

(89)

अंग्राजीय

I, Lalan Kumar Rafak, son/daughter/wife of Shmi Yadu Rafak

aged: 49 years, belonging to Bihar Legislahive Assembly

service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1100			Sayam	Landanka	Neha	rognish
Si No	).	Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependent-3 Etc. Name
(i		12000/	2000}	Min	MILL	Mill .
(ii	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies		5B2 5000	2000	3000/	2000
(iii)	Bonds, Debentures and Shares in companies	Mill	-			-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1 502 pd 22000 Fig.	-	-		
(v)	Motor Vehicles (details of make, etc.)	Hero Palazer	-			
(vi)	Jewellery (give details of weight and value)	HOOGEOM Silver				
(vii)	Other assets, such as values of claims / interests		-	f		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will .

also have to be indicated]

N	r. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ini II	_	-		
(ii)					-	-
(111)			-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	 
	(e) dues to departments dealing with government	
	transport (including aircraft and helicopters)	_
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	
	(ii) Wealth Tax [Also indicate the assessment	
	year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	- : :
	(iv) Property Tax	 

## GPF/CPF/PRAN No.:- PTS BLA - 1195 Gender: M (M/F) Date of Birth: 0 9 0 2 1 9 7 3 (DD/MM/YYYY) Class/Group: Cadre: (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District: LAKHISARAF I hereby declare that the above details are true to the best of my knowledge and belief.

Signature MMIT STITION

Name of Employee: Lalan Kuniar Rajak

Designation: Office A Hendan

Department: Bihax Legislative of asembly

Note:

Place: Place: Place

Date: 07:02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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